

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-110/2011/3958/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ankur Bhuyan, Counsellor,  
cum i/c Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the 10<sup>th</sup> June, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. FC.XII-1/2019/310/E Dated 06.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 10.06.2022 till the morning of 13.06.2022**, has been granted. Further, the Chief Judicial Magistrate, Dhubri and in his absence the in-charge Chief Judicial Magistrate, Dhubri, has been allowed to remain in charge of the Family Court, Dhubri during the period.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-110/2011/3959-3960/A, dated** , 10-06-2022

- Copy to:
1. The Chief Judicial Magistrate, Dhubri.
  2.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**